

**Allotment of Foodgrains, Cement
etc. to Gujarat**

923. SHRI AMARSINH RATHAWA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Gujarat Government have requested the Centre to allot more foodgrains, cement, edible oil etc. to the State to meet the increasing demand of essential commodities due to natural calamity such as drought, floods etc. during the year 1984-85;

(b) if so, the details of the demand made; and

(c) the quantity of items supplied to Gujarat State against their extra demand ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). No request from the Government of Gujarat for additional allotment of foodgrains, cement, edible oils etc. to meet the increasing demand due to natural calamity like drought, floods etc. was received during 1984-85. However, at the request of the State Government for enhancement of its monthly allocation of wheat for streamlining its public distribution system, the monthly allocation of wheat to Gujarat was increased in January, 1985 from 17,500 tonnes to 30,000 tonnes and the increased level of allocation has since been maintained.

In June, 1984, the State Government requested for increasing its monthly allocation of rice. This request could not be agreed to because of paucity of rice stocks in the central pool.

In February, 1985, the State Government requested for additional allocation of 4,500 tonnes of imported edible oils to meet the increased demand during festivals like 'Holi'. This request could not be agreed to as Gujarat is an oil producing State and the allocation of imported edible oils to States is only supplementary in nature.

**C.P.W.D. Workshops Registered
under Factory Act**

925. SHRI SODE RAMAIAH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the C.P.W.D. workshops have been registered under the Factories Act; and

(b) if so, locations and divisions under which they exist ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) Three workshops of CPWD have been registered under the Factories Act.

(b) (i) Fan Repair Workshop,
Vidyut Bhavan,
New Delhi.
Under Air Conditioning Division
No. III.

(ii) Mechanical Workshop,
American Warehouse,
Netaji Nagar, New Delhi.
Under Mechanical and Work-
shop Division.

(iii) Horticulture Workshop,
Sunder Nursery,
New Delhi.
Under Horticulture East
Division.

**Removal of Anomaly in C.P.W.D.
Enquiry Offices**

926. SHRI SODE RAMAIAH : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 5926 on 2 April, 1984 regarding removal of anomaly in CPWD Enquiry offices and state :

(a) whether the decision to transfer Factory Road Civil Enquiry Office of F. Division under New Delhi Zone of CPWD to Food Zone has been implemented; and

(b) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) No, Sir.

(b) The said Enquiry Office is exclusively for the maintenance of requisitioned houses of the Ministry of Defence. That Ministry made a commitment to take over the maintenance of these quarters from CPWD by June 1984. Despite best efforts no final decision has been taken yet. It has, therefore, not been considered appropriate to transfer the Civil Enquiry Office from New Delhi Zone to Food Zone till a final decision is taken to transfer the maintenance of these houses back to the Ministry of Defence.

Orange Production in West Bengal And Export Thereof

927. SHRI AJIT KUMAR SAHA : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether West Bengal is producing oranges;

(b) if so, details thereof;

(c) whether Government are exporting orange from West Bengal;

(d) if so, where and total quantity exported during each of the last three years; and

(e) the State and Central Government's earnings from such export ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) and (b). Yes, Sir. The Jalpaiguri and Siliguri districts of West Bengal are the important orange growing districts. Rough estimates for Citrus crop in West Bengal are given below :

(Area : thousand ha.)
(Production: thousand tonnes)

	1980-81	1981-82
Area	3.42	3.70
Production	26.25	28.25

(c) to (e). State-wise data on export of oranges are not available. However, export of oranges, fresh or dried, from India during the years 1980-81 to 1982-83 (upto November, 1982) is given below .

Export of Oranges, fresh or dried

Year	(Quantity: In tonnes) (Value : Rupees in lakhs)	
	Quantity	Value
1980-81	7090	127.50
1981-82	7124	135.51
1982-83 (Upto Nov. 82)	1015	17.09

Oranges were mainly exported to Bangladesh.

Use of Imported Oil for manufacture of Vanaspati

928. PROF. RAMKRISHNA MORE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Vanaspati manufacturer have been directed to use compulsorily the high priced imported oils; and

(b) if so, the reasons thereof ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). Presently Vanaspati manufacturers can use 100% indigenous oils or a maximum of 60% imported oils in lieu thereof. Imported oils are supplied through State Trading Corporation at a significantly low price of Rs. 9,500 per M.T.

Purchase of Wheat from Open Market

929. PROF. RAMKRISHNA MORE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether North Zone Flour Mills Chambers have urged the Government to allow the flour mills to purchase wheat from the open market; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) It has not been possible to consider the request, as the present policy does not permit roller flour mills to purchase wheat in the open market.